

**Mr. Speaker:** Is it only on the testimony of that Member that it has been given up?

**Shri Rajeshwar Patel:** May I know whether Government was aware of these difficulties before launching upon perfecting this sun cooker?

**Shri Humayun Kabir:** When an experiment is undertaken by scientists they naturally take certain risks. If this had succeeded it would have solved a very important problem in the country. Unfortunately this experiment has not been very successful. As I said to the House before, it has been quite effective in heating water and now we are mainly concerned in seeing whether we could produce electricity.... (*Interruptions*).

**Mr. Speaker:** Before the hon. Minister answers the questions, the hon. Members get up twice and thrice and interrupt him.

**Shri A. P. Jain:** Will the hon. Minister give us some idea of the price of the sun cooker?

**Shri Humayun Kabir:** It was being sold at about Rs. 80.

**Shri Basumatari:** May I know whether it is in the private sector or the public sector?

**• Mr. Speaker:** It is in-between. Next question.

#### **Machinery to Enquire Into Charges of Corruption against a Minister**

\*183. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to refer to supplementaries raised on Starred Question No. 667 on the 29th August, 1962 and state:

(a) whether any machinery exists for holding an enquiry into allegations of corruption against a Minister of Government;

(b) if so, the *modus operandi* thereof, and subsequent procedure in the event of a *prima facie* case being established; and

(c) if not, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). Such allegations can be enquired into where necessary according to the nature and circumstances of the case.

(c) Does not arise.

**Shri Hari Vishnu Kamath:** Since Independence against how many Ministers—I mean ministers in the larger sense of the word, inclusive of all the categories—have allegations or reports of corruption been unfortunately lodged with the Government and in how many such cases have enquiries been made and with what result?

**Shri Tyagi:** On a point of order, Sir. What is his question? Has he read in any newspaper or has he got any substance on which he is proceeding? This is an insinuation.

**Mr. Speaker:** He is only asking for the number of complaints that have been received against Ministers.

**Shri Tyagi:** Against how many Ministers?

**Mr. Speaker:** If there is none, the Home Minister can say that no complaint was ever received against any Minister.

**Shri Ram Sewak Yadav:** Shri Kamath's question includes ex-Ministers also.

**Mr. Speaker:** Order, order. It covers anticipating Ministers too!

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** In some cases it was a few years back that some enquiries were made. In regard to the Ministers of one of the States about which perhaps some of the hon. Members know—especially Shri Kamath should be aware of it because he also comes from the same State and I am sorry it is his State there were some complaints and one person was convicted.

**Shri Hari Vishnu Kamath:** That was before it became part of my State.

**Shri Lal Bahadur Shastri:** Then two or three enquiries were made but there was not sufficient evidence available. I think this matter is as old as five or six years or a little more.

**Shri Hari Vishnu Kamath:** Is Government aware of the widespread feeling that the current drive for austerity and sacrifices would fail to make the tremendous psychological impact it should on the people unless the evil of corruption is tackled rigorously at all levels, and if so does Government propose to modify or reorientate its present somewhat anaemic and wobbly attitude towards corruption?

**Mr. Speaker:** That is too wide a question.

**Shri Hari Vishnu Kamath:** May I crave your indulgence....

**Mr. Speaker:** What should I do in this respect? He points out many faults that are beyond the scope of this question. The question asked is: what is the machinery to enquire into the allegations against a Minister.

**Shri Hari Vishnu Kamath:** The answer was given that....

**Mr. Speaker:** Yes; the answer only was that sometime back there were certain complaints.

**Shri Hari Vishnu Kamath:** The answer to the main question shows that, throughout, their attitude was anaemic and wobbly. There is no firm and vigorous policy with regard to corruption. May I submit, in all humility....

**Mr. Speaker:** Order, order. If he thinks that that is anaemic and something else also, that can be revitalised in a different manner; not by a supplementary question.

**Shri Hari Vishnu Kamath:** You will help us, Sir.

**Dr. L. M. Singhvi:** Is it not a fact that certain investigations undertaken against Ministers of certain States

were abandoned after finding that there were some materials and they were not carried to a logical conclusion? Is there any such case within the knowledge of the Government?

**Shri Lal Bahadur Shastri:** I would very much wish that the hon. Member had not put this question. It is absolutely unfair to insinuate in an indirect manner against the Government or against the Ministers. If there is any definite case, let him write to me and I am prepared to look into it.

**श्री प्रकाश वीर शास्त्री :** भारत के भूत-पूर्व वित्त-मंत्री, श्री चिन्तामणि देशमुख ने पीछे इस प्रकार का वक्तव्य दिया था कि अगर सरकार कोई निष्पक्ष जांच कराये, तो मैं कुछ मंत्रियों के सम्बन्ध में एक अधिकृत सूची पेश करने के लिये तैयार हूँ। मैं यह जानना चाहता हूँ कि उस सम्बन्ध में कौन सा पालिसी अपनाई गई थी और वह बात बीच में ही क्यों समाप्त हो गई ?

**अध्यक्ष महोदय :** वह सवाल यहाँ पैदा नहीं होता। सवाल यह है कि तहकीकात की मशीनरी क्या है और माडस आपरेंडो क्या है। इस वक्त सवाल यह नहीं है कि किसी ने क्या कहा था और क्या किया गया था।

**श्री यशपाल सिंह :** जब बड़े बड़े मिनिस्टर्स पब्लिकली यह ऐडमिट करते हैं कि हम वार के लिये तैयार नहीं थे और इम से चाइना को मजबूती पहुँचती है, तो क्या यह सारी नेशन की शिकायत नहीं है कि हमारे देश की कमजोरी जाहिर की जा रही है ?

**Mr. Speaker:** He should not give the impression that Members of Parliament, seasoned and tried, put supplementary questions that are quite wide of the mark. We are being watched every moment. The world is watching us. They should be amusing to the eye and interesting to the ear. Questions that are not connected should not be put at all. There ought to be some seriousness about it.

**Shri Ranga:** Our difficulty is, we do not know whether any question from us will be amusing to the ear and pleasing to the eye.

**Mr. Speaker:** The hon. Member's questions are: I assure him.

**Shri Ranga:** Thank you. Just as there is a rule insisting upon gazetted officers to state how much property they have when they join duty—and they are also to renew this statement from year to year—may I know whether there is any rule in this respect, and if not, whether the Government would consider the advisability of instituting such a rule which would also apply to those people who are Ministers of the various ministries?

**Shri Tyagi:** And also M.Ps.

**Mr. Speaker:** The second part is a suggestion. The first part may be answered.

**Shri Lal Bahadur Shastri:** The hon. Member wants to know whether—

**Mr. Speaker:** He wants to know whether there is a rule that if the Ministers, when they are appointed, are required to file a list of their property when they enter the post and when they quit office.

**Shri Lal Bahadur Shastri:** No, Sir. There is no such rule.

**Shri Hari Vishnu Kamath:** Do the Government propose to have such a rule?

**Mr. Speaker:** The proposal had been made many a time.

**श्री विभूति मिश्र :** माननीय गृह मंत्री ने कहा है कि कुछ मिनिस्ट्रों के खिलाफ शिकायतें आईं, जो कि निराधार पाई गईं। मैं यह जानना चाहता हूँ कि जिन्होंने वे शिकायतें कीं, क्या उन को सजा देने का सरकार के पास कोई जरिया है ?

**अध्यक्ष महोदय :** यह सवाल मिनिस्ट्रों के बारे में है, शिकायत करने वालों के बारे में नहीं।

**श्री विभूति मिश्र :** अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि जो लोग मिनिस्ट्रों के विरुद्ध शिकायत करें और वह शिकायत निराधार साबित हो, तो उन लोगों को सजा देने का कोई तरीका सरकार के पास है।

**अध्यक्ष महोदय :** वह दूसरा सवाल है।

**श्री विभूति मिश्र :** गृह मंत्री ने जो कुछ कहा है, यह उसी के बारे में सप्लीमेंटरी है।

**अध्यक्ष महोदय :** आर्डर, आर्डर।

#### Mizo National Front

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\*134. **Dr. L. M. Singhvi:**  
**Shri Tan Singh:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the organisers of the independent Mizoland movement are setting up volunteer forces; and

(b) if so, what steps are being taken to curb such activities?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) The State Government are keeping a careful watch on developments. The Central Government are also keeping themselves informed of the situation.

**Dr. L. M. Singhvi:** May I know whether it is a fact that the Mizo movement is helped by foreigners and foreign countries militarily, morally and materially and if so, what steps have been taken to intercept such support to the Mizoland movement?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** It is difficult for me to say anything on that matter here, because it is not so easy to know about specific countries which are taking interest in this movement. Still,